

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2913.
TO BE ANSWERED ON FRIDAY, THE 20TH DECEMBER, 2024.**

EASE OF DOING BUSINESS IN ODISHA

2913. Shri Manas Ranjan Mangaraj:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Odisha has improved its ranking in the Ease of Doing Business Index in recent years;
- (b) if so, the specific reforms undertaken to simplify corporate regulations in the State; and
- (c) the steps being taken to further enhance the Ease of Doing Business for small and medium enterprises (SMEs) in Odisha?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): Department for Promotion of Industry and Internal Trade (DPIIT), in consultation with the State Governments, started a comprehensive reform exercise called Business Reforms Action Plan (BRAP). Ranking of States and Union Territories (UTs) on the basis of implementation of BRAP started in the year 2015. The year wise ranking of Odisha in BRAP exercise is as under:

Position of Odisha in BRAP exercise

Year	2015	2016	2017-2018	2019	2020	2022
Position	7	11	14	29	Achievers	Aspirers

Government of Odisha has received ‘top achiever’ award in two categories under the Business Reforms Action Plan (BRAP) 2022, the two categories are online single-window - Sectoral licences and Land administration and Transfer of property.

- (b): In recent years, the State of Odisha has undertaken significant strides to enhance the ease of doing business. A key initiative is the development of **GO SWIFT, an online Single Window** portal that integrates **54 services across 18 government departments**. This platform enables seamless online application submission, payment processing, and application tracking, streamlining various business-related processes. Since its inception, GO SWIFT has facilitated investments projected to generate employment for over 10,00,858 individuals. Furthermore, the implementation of 54 government-to-

business (G2B) service touch points has significantly streamlined interactions with government agencies. Notably, GO SWIFT has dramatically reduced the timeline for Single Window project approvals from **over 200 days to less than 20 days within the past five years**. In recognition of its exceptional features and user-friendly interface, GO SWIFT was awarded the National e-Governance Silver Award in 2019-20 by Government of India

- (c): To enhance the ease of doing business for SMEs in Odisha, the MSME Department launched the eMSME Seva Portal, offering services like registration, licensing, financing, training, incentives, and support. The Public Procurement Policy for Micro and Small Enterprises, implemented from April 1, 2012, initially targeted 20% of annual purchases from MSEs, with a 4% sub-target for SC/ST-owned MSEs. This was subsequently amended to mandate 25% annual procurement including 4% from SC/ST-owned and 3% from women-owned MSEs as per the November 9, 2018 Gazette Notification.

The Ministry of Micro, Small and Medium Enterprises, Government of India, has reduced the compliance burden related to the Public Procurement Policy for MSEs Order, 2012, by merging four compliances into one, thus reducing the total number from seven to four, as per Notification No. S.O. 3237(E) dated August 11, 2021. Additionally, the Ministry launched the MSME Sambandh Portal on December 8, 2017, which is regularly updated with public procurement information, helping Ministries and CPSEs monitor procurement activities. This portal features a dashboard summarizing procurement data and lists of required products/services.
